

F. No. 15(31)2020/FoSCoS/RCD/FSSAIpt1 (Comp. No. 1837)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Regulatory Compliance Division)
FDA Bhawan, Kotla Road, New Delhi-110 002

15-10-2025

ORDER

Subject: Provision for granting registration certificate for seasonal food businesses – reg.

The concept of operating a seasonal business is specified under Form 'A' of Schedule 2 (i.e. Application for Registration / Renewal of Registration under FSS Act, 2006) of FSS (Licensing and Registration of Food Businesses) Regulation, 2011. However, no provision was available in the online Food Safety Compliance System [FoSCoS] for granting registration certificate to seasonal food businesses during short events such as religious fairs, food festivals etc. In the absence of such provision, Food Businesses were applying through normal procedure.

2. In this regard, with the approval of Food Authority, a provision in FoSCoS for granting registration certificate or seasonal food business during short events such as religious fairs, food festivals etc. has been created under the window of Registering Authority with the following conditions:

(a) Application and Documents: As per Form A of FSS (Licensing and Registration of Food Businesses) Regulation, 2011. Registering Authorities are required to fill Form A on behalf of Food Business Operators.

(b) Kind of Business (KoB) allowed:

(i) Trade/Retail: Retailer; and Food Vending Agencies [Sale of food from vending machines.];

(ii) Food Services: Petty Retailer of snacks/tea shops; Hawker (Itinerant / Mobile food vendor); and Food Vending Establishment.

(c) Validity: Maximum of up to 3 months and non-renewable.

(d) Fee: Rs. 100 [Hawkers are exempted from registration fee vide FSSAI order No. RCD-01003/1/2024/-Regulatory-FSSAI (E-12332) dated 30.09.2024].

3. A User Manual detailing the procedure of granting registration certificate on the FoSCoS portal by Registering Authorities is enclosed for reference. This provision has been implemented in FoSCoS with effect from 01st August, 2025.

4. This issues with the approval of Competent Authority.

(Dr. Satyen Kumar Panda)
Executive Director (Compliance Strategy)
Email: ed-office@fssai.gov.in

Encl: As above

To:

1. All Food Business Operators, Associations, Food Safety Mitra and other stakeholders.
2. Commissioners of Food Safety of all States/UTs.
3. Directors of all Regional Offices, FSSAI.
4. CTO, FSSAI - with a request for uploading on the FSSAI website

Copy for information to:

1. PPS to Chairperson, FSSAI
2. PS to CEO, FSSAI.
3. All Divisional Heads, FSSAI.

User Manual

Step 1: Login in State RA account and click on Generate Seasonal Registration option from the side menu.

The screenshot shows the FSSAI dashboard. On the left is a side menu with various options. The 'Generate Seasonal Registration' option is highlighted at the bottom. The main content area displays three buttons: 'Click to View Dashboard', 'Click to View Pending Action', and 'Click to View Notifications'. Below these buttons, there are three announcements regarding surveillance drives and annual surveillance plans for FY 2025-2026 and FY 2026-2027.

Dashboard

Click to View Dashboard | Click to View Pending Action | Click to View Notifications

Surveillance Drive on 'Ghee' under National Annual Surveillance Plan (NASP) to be conducted during the month of July 2025
Surveillance Drive on 'Ghee' under National Annual Surveillance Plan (NASP) to be conducted during the month of July 2025
Order on National Annual Surveillance Plan for FY 2025-2026 & FY 2026-2027
Submission of Closure Report in case of Expired FSSAI License/Registration by Licensing Authorities

Side Menu:

- Dashboard
- Stage 1 Processing of Registration
- Stage 3 License Inspection
- Stage 3 License Inspection
- Incident report
- Stage 3 Registration Inspection
- Reports
- Food Consumer Grievance
- Update Contact Details
- Initiate Modification Application of FBO
- Annual Return
- Search Console
- Third Party Audit Management
- Outside Jurisdiction
- Hygiene Management
- Offline Document Upload
- Adjudication
- Prosecution
- Penalty Module
- Food Recall
- Apply & Generate license/registration
- Adulteration drive
- Helpdesk Officer
- Generate Seasonal Registration

Home | Privacy Policy | Disclaimer | Site Map | Refund & Cancellation Policy | Terms & Conditions | Copyright © 2014 - 2018 FSSAI, All rights reserved | English

Step 2: On the Seasonal Food Business Application page click on Initiate Seasonal Food Business Registration button

The screenshot shows the 'Seasonal Food Business Application' page. At the top, there is a navigation bar with user information and links. The main content area has a table with columns: SL.No., Company Name, Reference No., Address, Application Type, License Category, Created On, Status, and Action. The table is currently empty, displaying 'No Record Found'. A button 'Initiate Seasonal Food Business Registration' is located at the top right of the table. Below the table, there are 'Previous' and 'Next' buttons.

Welcome Dr. Prem Singh | Profile History | View Past Transactions | Change Password | Notifications | What's New | Logout

Seasonal Food Business Application

Initiate Seasonal Food Business Registration

Pending Application of Seasonal Food Business

SL.No.	Company Name	Reference No.	Address	Application Type	License Category	Created On	Status	Action
No Record Found								

Previous | Next

Processed Application of Seasonal Food Business

Home | Privacy Policy | Disclaimer | Site Map | Refund & Cancellation Policy | Terms & Conditions | Copyright © 2014 - 2018 FSSAI, All rights reserved | English

Step 3: Choose District and Sub-division in pop-up.

Step 4: Select appropriate KOB and proceed.

Step 5: Fill all the required details in Form 'A'.



**FOOD SAFETY AND STANDARDS
AUTHORITY OF INDIA**
Ministry of Health and Family Welfare, Government of India



FoSCoS
Food Safety Compliance System



**Eat Right
India**
Let's share a better India

[Home](#) | [About FoSCoS](#) | [FSSAI](#) | [User Manual](#) | [Login Food Businesses](#) | [Login-Authorities](#)

Fill Registration Certificate Details

Form "A"
[See [Regulation 2.1.1](#) and [Regulation 2.1.7](#)]
Application for Registration under Food Safety and Standards Act, 2006

Applicant Details

Name of Applicant / Company :

Designation :
☐ Individual ☐ Partner ☐ Proprietor ☐ Co-operative Society ☐ Other(s)

Pan No. : ☐ I do not posses PAN Aadhaar No: ☐ I do not posses AADHAAR

Note: PAN is a business identity as decided by food authority. Refer FSSAI order

Kind of Business

☒ Trade/Retail - Retailer

Event Details

Event Name :

Event Period(From Date) : Event Period(To Date) :

Intended date of Start of Food Activity :

Address of Premise of food business activity/Event:

Address : State :

District/Region/Zone : Sub-Division/Station/Division (Railways) :

Village : Pin Code :

Nearest Landmark :

Correspondence Address

Address : State :

District/Region/Zone : Sub-Division/Station/Division (Railways) :

Village : Pin Code :

Contact Details

Tel No: Mobile No: +91 -

Fax: Email-ID:

[Note: In case the number(s) are a Private Party or common number(s), please specify the name of the contact person as well]

Contact Person :

Other then Manufacturer Unit

Sl. No.	Name of the food category	Action
	Select	Save & Add

Food Safety Mitra Details(If Applicable)

FSM No. : [Add](#)

Other Details

Source of Water Supply :
☐ Public ☐ Private ☐ Other(s) ☐ N/A

Save & Next
Cancel

Step 6: Set the appropriate location of the premise on map.

[Note: In case the number(s) are a Private Party or common number(s), please specify the name of the contact person as well]

Set Premise Location

Note: For selecting exact location, drag and drop the red marker (●) shown in the map.

Map | **Satellite**



Ok

Step 7: E-sign the application with Aadhaar enabled signature.

e-Sign

Signature Type

☒ By Aadhar

Aadhar *

Step 8: Upload the required documents such as photo and ID proof and provide consent on declaration through checkbox.

FSSAI FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA
Ministry of Health and Family Welfare, Government of India

FoSCoS Food Safety Compliance System

Home | About FoSCoS | FSSAI | User Manual | [Login Food Businesses](#) | [Login-Authorities](#)

Eat Right India
सही खाएं, सफ़ाई खाएं

Upload Document(s)/Payment

S.No.	Document Type	Upload Document(s) (Max File Size:5MB,type:pdf,jpeg,jpg,png) All Documents shall be self-attested by Authorized Signatory/Proprietor/Individual or Applicant before uploading.
1	Photo *	Choose file No file chosen Upload
2	Identity Proof * Select Identity Types	Choose file No file chosen Upload

Other Document

Note:

1. Upload State specific documents in this section. ([View Mandatory Documents](#))
2. Maximum of 15 documents can be uploaded, if you have documents more than 15 then please merge your documents and upload it.
3. You have uploaded 0 out of 15 documents.

Sl. No.	Document Description	Upload Document(s) (Max File Size:5MB,type:pdf,jpeg,jpg,png)
	Select	Choose file No file chosen Upload

☐ I/We declare that –

- I/We have read, understood and shall abide all provisions of FSS Act, 2006 and Rules, Regulations made therein and orders issued from time to time applicable to declared food business.
- I/We assure that articles of food mentioned in form satisfy the requirements of FSS Act 2006, Rules and Regulations made thereunder.
- I/We shall comply with the general hygiene and sanitary requirements as mentioned in the Schedule 4 of the FSS (Licensing and Registration of Food Businesses) Regulations, 2011.
- Expected Annual turnover of the food business is under Rs.12 Lacs. I will apply for License as and when annual turnover of food businesses exceeds Rs. 12 Lacs.
- I have read/understood the punishment provision under Section 61 of FOOD SAFETY AND STANDARDS ACT, 2006.

"61. Penalty for false information. If a person, in connection with a requirement or direction under this Act, provides any information or produces any document that the person knows is false or misleading, he shall be liable to penalty which may extend to ten lakh rupees."

I do hereby solemnly affirm and declare that all information and particulars furnished here by me are true and correct to the best of my knowledge.

[Declaration](#) | [Conditions of License](#) | [Inspection Checklist](#)

[घोषणा](#) | [अनुमति की शर्तें](#) | [निरीक्षण जांच सूची](#)

☐ Online Payment through RazorPay ☐ PayUBiz

Total Amount: Rs. 100 (Rs. 100 (Certificate Fee))

Application Reference No.: 39250820113368757

Step 9: Choose payment mode and make payment to complete the application.



Government of Haryana
Department Of Food and Drug Administration
Food Safety and Standards Authority of India
Food Safety Compliance System (FoSCoS)
<https://fctest.fssai.gov.in>



Receipt

Reference No:	39250820113368757	Date:	20-08-2025
Name of Company/ Organization:	Test Seasonal FBO	Category of License:	Seasonal Food Business Registration [Haryana] [New Registration]
Premises Address:	saefaed, Damla (484), Jagadhri, Yamunanagar, , Haryana, 111111		
Kind of Business:	Trade/Retail - Retailer		
Mode of Payment:	Razorpay		
Registration Fee:	Rs 100		
Total Fee Paid:	Rs 100.00		
Transaction No.:	3037347229028610		
RazorPay ID:	pay_R7XxNGoWjHHOev		

Note:

1. FSSAI doesn't contact applicants over telephone for License/ Registration. Queries relating to License/Registration are only raised online. License related complaints may be reported at helpdesk - 1800110100 and foscoss-notification@fssai.gov.in.
2. In case you receive queries by authorities on your application, You are required to respond within 30 days to avoid rejection of your application by login into FSSAI's Food Safety Compliance System (<https://foscoss.fssai.gov.in>) with your user id and password or call us at 1800112100 for any clarification.
3. You must keep a copy of Form A (application) for any kind of communication with the authorities till obtaining Registration Certificate.

Step 10: Registration Certificate will be generated.